NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH

NEW DELHI

C.P NO. 41(ND)/2016 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2016

NAME OF THE COMPANY:

M/s. ABRO Technologies Pvt. Ltd.

M/s. Delhi Warehousing Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

DESIGNATION 1. Savrabh Keuig Adu

REPRESENTATION

2. Hanhit Henred Ado

3 K. Dorbber

S.NO. NAME

Adr Respondents Son

Order

List on 07.09.2016.

(CHIEF JUSTICE M.M. KUMAR) PRESIDENT

(S.K. MOHAPATRA)

MEMBER (T)

4th August, 2016 (P.K. SUD)